

यथासंभव कम से कम समय में अधिकतम प्रतिफल के आधार पर अप्रत्याशित निर्धारित की जायेगी। चूकि लाइन क्षमता के अपर्याप्त होने की संभावना नहीं है, जिसके कारण मीटर लाइन की जगह बड़ी लाइन बिछाने की आवश्यकता पड़ती, इसलिए इस खंड को इतनी उच्च अप्रत्याशित नहीं दी जा सकेगी कि इसे चौथी योजना में शामिल किया जा सके।

#### Ramgundam-Nizamabad Rail Link

2969. **Shri M. R. Krishna:**  
**Shri Ramapathi Rao:**

Will the Minister of Railways be pleased to state:

(a) whether the Railway Board have authorised the newly constituted South Central Railway Zone to examine the feasibility of new railway lines in the area covered by the Zone; and

(b) whether the Ramgundam-Nizamabad Rail Link proposed by the erstwhile Nizams State Railway will be taken up for investigation by the Zone?

**The Deputy Minister in the Ministry of Railways (Shri Sham Nath):** (a) and (b). No.

#### Lower Grades of Coal

2970. **Shri Rameshwar Tantia:** Will the Minister of Mines and Metals be pleased to state:

(a) whether it is a fact that the National Coal Development Corporation is offering substantial rebates on the sale of lower grades of coal; and

(b) whether it is also a fact that the NCDC is already producing such coal at a loss?

**The Minister of Mines and Metals (Shri S. K. Dey):** (a) For low grade coal i.e. Grade II and Grade III A & B non-coking variety and Grade III of coking variety Government have only fixed ceiling prices which indi-

cate the maximum price that a producer can charge for it and, therefore, the question of offering rebate does not arise.

(b) No Sir. It is not a fact that all such coals are being produced at a loss.

#### Passenger Amenities at Rupar-Nangal Section

2971. **Shri Daljit Singh:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 4685 on the 29th April, 1966 and state:

(a) the effect of the instructions issued to the Northern Railway for taking up the essential passenger and staff amenities works at Rupar-Nangal Section; and

(b) the detail of the works taken in hand so far?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) Some of the essential passenger and staff amenities works on Rupar-Nangal Section have been taken in hand while other cases are being processed.

(b) The details of works taken in hand so far are as under:—  
*Name of work.*

1. Providing shed over passenger platform at Nangal Dam.

2. Providing flush system latrines in 1st and 2nd Class waiting room at Nangal Dam. (Completed)

3. Providing shed over passenger platform at Anand Pur Sahib.

4. Providing 6 "dia boring to install 4" dia tube well at Bhanupali. (Completed).

#### Railway Medical Officers

2972. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state:

(a) whether the Central Executive of the Railway Medical Officers' As-

sociation had demanded that railway medical officers be brought on par with Medical Officers in the Central Government Health Scheme;

(b) whether there was general discontent among the Railway Doctors because of this disparity; and

(c) if so, the action taken or proposed to be taken in the matter?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) Yes.

(b) Several representations have been received from Railway Medical Officers.

(c) The case of Railway Medical Officers is under consideration of the Railway Board.

#### **Accident between Pakkam and Madurantakam Stations**

**2973. Shri Ram Harakh Yadav:  
Shri Vishwa Nath Pandey:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Rameshwaram-Madras Passenger train met with an accident between Pakkam and Madurantakam stations on the Southern Railway on the 3rd November, 1966;

(b) if so, the causes of the accident; and

(c) the total amount of loss to the Railway property due to the accident?

**The Deputy Minister in the Ministry of Railways (Shri Sham Nath):** (a) Yes.

(b) *Prima facie*, the cause of the accident was the cyclonic weather conditions prevailing at that time.

(c) The cost of damage to railway property was estimated at approximately Rs. 21,225/-.

#### **Import of Art Silk**

**2974. Shri Subbaraman:** Will the Minister of Commerce be pleased to state:

(a) the quantity and quality of art silk imported during 1963-64, 1964-65 and 1965-66;

(b) from which countries it has been imported; and

(c) the uses to which it is put in the country?

**The Minister of Commerce (Shri Manubhai Shah):** (a) The quantity and quality of art silk and other synthetic yarns imported during 1963-64, 1964-65 and 1965-66 was as under:—

(Quantity in Million Kgs)

Year	Visocose rayon yarn	Acetate rayon yarn	Cupramon-rum rayon yarn	Synthetic yarn	Total
1963-64	4.274	0.590	1.470	4.882	11.225
1964-65	1.149	0.905	2.322	6.928	11.304
1965-66	0.179	0.163	0.367	3.727	4.435

(b) Bulgaria, Czechoslovakia, Canada, France, Germany (East), Germany (West), Hungary, Israel, Italy, Japan, Netherlands, Poland, Switzerland and U. K.

(c) The imported art silk and other synthetic yarns are used for the manufacture of woven/knitted fabrics, hosiery, ropes, cordage, braids etc.

#### **Allowance Paid to Typists on Indian Railways**

**2975. Shri Rajdeo Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Typists on the Railways are not paid Machine Allowances, whereas Punch